

FORM B
PUBLIC ANNOUNCEMENT

[Under Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016]

Sl. No	Particulars	Details
1	Name of corporate debtor	Greenline Builders Limited
2	Date of incorporation of corporate debtor	25.04.2005
3	Authority under which corporate debtor is incorporated/ registered	The Registrar of Companies, NCT of Delhi & Haryana, New Delhi
4	Corporate identity number / limited liability identification number of corporate	U45201DL2005PLC135267
5	Address of the registered office and principal office (if any) of corporate debtor	Registered Office: 106, Palco House T/10 Main Patel Nagar New Delhi Central Delhi New Delhi-110008, India
6	Date of closure of Insolvency Resolution Process	18.08.2021
7	Liquidation Commencement date of Corporate Debtor	18.08.2021 (NCLT order was downloaded from the NCLT website by Liquidator on 20.08.2021)
8	Name and registration number of the Insolvency Professional acting as Liquidator	Name – Mohd Nazim Khan Registration No. IBBI/IPA-002/IP-N00076 /2017-18/10207 Tel: +91-11- 45095230
9	Address and e-mail of the liquidator, as registered with the Board	Address – G-41, Ground Floor, West Patel Nagar New Delhi-110008 Email address: nazim@mnkassociates.com
10	Address and e-mail to be used for correspondence with the Liquidator	Address – G-41, Ground Floor, West Patel Nagar New Delhi-110008 1. Email address: cirp.greenline@gmail.com
11	Last date for submission of claims	17 th September, 2021

Notice is hereby given that the Hon'ble National Company Law Tribunal New Delhi Bench IV has ordered the commencement of liquidation of Greenline Builders Limited on 18th August, 2021.

The stakeholders of Greenline Builders Limited are hereby called upon to submit a proof of

their claims or update their claims on or before 17th September, 2021 to the Liquidator at the address mentioned against Item 10.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Relevant Forms are available at: <https://ibbi.gov.in/home/downloads>.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 20th August, 2020
Place: New Delhi


Mohd Nazim Khan
(Liquidator)

